

1	2	3	4
D.V.C.	Chanderpura 1-6	780	38
	Durgapur	250	40
	Bokaro	227.5	48
Orissa	Talcher	250	31.8
West Bengal	C.E.S.G.	328	56
	Bandel	320	55
	D.P.L.	280	32
	Santalidih 1-3	360	36
	Gouripur	28	15
Assam	Namrup	111.5	41
	Chandrapur	30.0	43

\* Thermal Power stations with capacity of 20 MW and above.

#### Clearance of the Silent Valley Project

\*87. SHRIMATI MARGARET ALVA: Will the Minister of ENERGY be pleased to refer to the answer to Starred Question 1'62 given in the Rajya Sabha on the 4th August, 1980 and state:

(a) whether the Central Government have since taken a decision on the proposed Silent Valley Hydro Electric Project in Kerala;

(b) if so, what are the details in this regard; and

(c) how long it will take to complete the project?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHURI): (a) In pursuance of the discussions the Chief Minister of Kerala had with the Prime Minister in August, 1980, it was decided to set up a Joint Committee comprising of representatives of the Government of India and the Government of Kerala to review all the scientific information and make suitable recommendations. The Committee has not completed its task.

(b) and (c) Do not arise.

#### Establishment of mobile courts in rural areas

\*88. SHRI KRISHNA NAND JOSHI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to set up mobile courts in rural areas; and

(b) if so, what are the details thereof?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): (a) and (b) No proposal for setting up of mobile courts in rural areas is under consideration of the Government. It is for the States to consider the need for establishing such courts.

#### Grant of Contract to an Indian Film Company for making a Film on Mahatma Gandhi

\*89. SHRI RAMANAND YADAV:

SHRI BHAGATRAM  
MANHAR:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have finally decided to give money to <sup>a</sup>

foreign firm to make a film on Mahatma Gandhi;

(b) whether the Indian film producing companies have protested against advancing money to a foreign firm;

(c) whether the Indian producing companies have got the capacity and know-how to produce film on Mahatma Gandhi in the country itself; and

(d) if so, whether Government propose to award the contract for the purchase to an Indian film producing company?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) to (d) On being approached by Sir Richard Attenborough of Indo British Films Ltd., with a proposal to, produce a film on Mahatma Gandhi, Government approved participation of NFDC/ NFDC-partnered company as a co-producer in this project. Government are not aware of any proposal of any Indian film producing company to produce film on Mahatma Gandhi in the country itself. As such the questions regarding the capacity/ know-how of Indian film producing companies and awarding contract etc. do not arise. Government have received protests from Indian film makers in this regard.

#### **Delay in Installation of Power Projects**

\*90. SHRI SWAMI DINESH CHANDRA:  
SHRI LADLI MOHAN  
NIGAM:

Will the Minister of ENERGY be pleased to state;

(a) whether it is a fact that a number of power projects under installation are behind the schedule;

(b) whether it is also a fact that a number of installed power project are awaiting their commissioning;

(c) if so, what are their names and the main reasons for the delay in their completion and commissioning;

(d) what is the estimated escalation in the cost of the projects because of the delay in their completion and commissioning; and

(e) what steps Government have taken for their early completion and commissioning to avoid further escalation in cost and to tide over the power shortage in the country?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHURI: (a) to (e) A statement is laid on the Table of the House.

#### **Statement**

(ai) Yes, Sir.

(b) and (c) The thermal and Hydro Projects which have been delayed, according to the information available, are given in the Annexure I and II. [See Appendix CXVI Annexure Nos. 30 and 31]. The commissioning of Tuticorin Unit No. 2 (210 MW) has been delayed on account of the rotor earth fault. The commissioning of Koyna Dam Hydro Unit No. 1 (20 MW) has got delayed on account of certain parts of the gate mechanism.

The main reasons for delay are one Or more of the following:—

1. Inadequate site investigation.
2. Inadequate funds.
3. Shortage of key construction materials like steel, cement, explosive.
4. Delay in finalisation of engineering of project/appointment of consultants.
5. Delay in placement of order for aux. equipment/ award of con. tracts.
6. Delay in Civil Works.
7. Delay in supply of equipment by various suppliers.
8. Non-sequential supply of main plant and equipment affecting erection.